

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-17857-JK (LD ) of 2024**  
**DATED:- 29 - 10 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

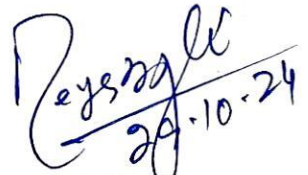
Secretary to Government,

Dated:- 29 - 10 - 2024

No:-LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No.17857-JK(LD) of 2024 dated 29.10.2024**

<b>S No.</b>	<b>Title of the Case</b>	<b>OIC</b>
1	- WP(C) No. 2467/2023 titled Nissar Ahmed Versus UT of J&K and others .	<b>Mr. Ashwani Kumar Mengi, Mob. No. 9419244083, Executive Engineer, PWD (R&amp;B), Spl. Sub-Division Gandoh</b>
2	WPC No. 2264/2024 titled Mohd. Iqbal Khan Vs UT of J&K and others	<b>Mrs. Namrita Bhan, Under Secretary to Government</b>
3	WP(C) No. 1059/2023 titled Inhabitants of Village Kuddhar Shaleen VERSUS Union Territory of J&K and others	<b>Mr. Manoj Kumar, Executive Engineer, PWD (R&amp;B) Special Sub-Division, Doda (9419214256)</b>
4	WP(C) No. 2457/2023 titled Rattan Lal Vs U.T. of J&K and others.	<b>Er. Sardar Khan, Mob No. 94191-700246 Executive Engineer, PWD (R&amp;B) Division Rajouri</b>
5	WP(C) No. 2574/2018 titled Shiv Devi Versus UT of J&K and others.	<b>Er. Abhishek Gupta, Mob No. 9419189624 Executive Engineer, PWD (R&amp;B) Division Ramban</b>
6	WP(C) No. 2530/2022 titled Mohd Rashid Versus UT of J&K and others.	<b>Er. Sardar Khan, Executive Engineer, PWD (R&amp;B) Division Rajouri, Mob No. 94191-700246,</b>
7	WP(C) No. 242/2024 titled Sudesh Singh Versus UT of J&K and others	<b>Er. Abhishek Gupta, Executive Engineer, Ramban (9419189624)</b>
8	WP(C) No.1550/2024 titled Mohd Shabir Versus UT of J&K and Others	<b>Sh. Shahid Mustafa, Executive Engineer, PMGSY Division, Rajouri, Mob. No. 9149703310, email id - pmgsyrajouri2@gmail.com</b>
9	WP(C) No. 3530/2019 titled Workers Union JKPCC Ltd. V/s UT of J&K and others.	<b>Ms. Namrita Bhan, JKAS, Under Secretary to the Government</b>

